IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
[Through Physical hearing/ VC Mode (Hybrid)]

ITEM No.11
C.P. (IB) No.137/BB/2023

IN THE MATTER OF:

M/s. Clintec CRO Services (India) Pvt. Ltd., ... Petitioner

Order under Section 59 (7) of the I & B Code, 2016

Order delivered on: 26.03.2024

CORAM:

SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Ms. Chitra Srinivasa

ORDER

1. Heard the Ld. Counsel for the Petitioner.
2. List the case on **27.05.2024.**

Sd/- **Sd/-**

MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

K. BISWAL
MEMBER (JUDICIAL)

Gayathri